

NEXT DATE: 03.12.2021

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO.164/2018

IN THE MATTER OF:

ASHWANI KUMAR DUBEY

...APPLICANT

VERSUS

UNION OF INDIA & ORS

...RESPONDENTS

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Date: 30/11/2021

C.C. No. 1893

I.C.NO.3911 AMIT CLERK

MO.NO. 8447997954

FILED BY:

Shailesh

[SHAILESH MADIYAL]

Advocate for Respondent No.11
208, C.K. Daphtary Chamber
Supreme Court of India
New Delhi-110001

**RESPONSE OF RIHAND SUPER THERMAL POWER STATION (POWER PLANT)/NTPC
RIHAND TO THE QUARTERLY STATUS REPORT [COMPLIANCE STATUS] FILED BY
THE JOINT COMMITTEE DATED 10.09.2021 in NGT case No. 164/2018**

**1.2.1 COMPLIANCE STATUS OF ACTION POINTS IDENTIFIED IN HON'BLE NGT ORDERS
AND ADDITIONAL ISSUES IDENTIFIED BY EARLIER OVERSIGHT COMMITTEE.**

SL. NO.	ISSUES IDENTIFIED IN HON'BLE NGT ORDER	COMPLIANCE STATUS/REMARK (AS ON 31.07.2021) - RECORDED BY THE COMMITTEE	RESPONSE OF RIHAND SUPER THERMAL POWER STATION/NTPC RIHAND
a)	To ensure continuous operations of ESPs installed in TPPs. Installation of OCEMS to monitor stack emissions and connect it with CPCB/SPCB server for online data transmission.	<ul style="list-style-type: none"> It is informed that the effective operation of the ESPs is being ensured. The unit has installed OCEMS to monitor the stack emission and connected it with CPCB & UPPCB server. It was informed that they have built up an interdepartmental team that analyzes the reasons for SMS generated through OCEMS on daily basis and also takes the necessary corrective action. 	<p>It is submitted that high efficiency Electrostatic Percipitators ['ESPs'] are installed in each unit, and these are kept in operation round the clock.</p> <p>No response is needed.</p> <p>It is submitted that Daily Planning Meeting (DPM) is being conducted with participation of various Operation & Maintenance Depts. This meeting is chaired by Head (O&M). Environmental Parameters of OCEMS are being reviewed on daily basis in the DPM and any exceptions observed are discussed in detail to take necessary corrective action immediately.</p>
b)	Installation of 03 CAAQMS for ambient air monitoring by each TPP and linking it with CPCB Server	<ul style="list-style-type: none"> The unit has installed three CAAQMS for ambient air quality monitoring. Trees located around CAAQMS were shredded to remove obstruction in horizontal air movement. The committee asked the unit to ensure that the CAAQMS is connected to 	<p>No response is needed.</p> <p>No response is needed.</p> <p>It is submitted that Continuous Ambient Air Quality Monitoring Stations ['CAAQMS'] are already</p>


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		the CPCB/SPCB server at the earliest.	connected to the servers of CPCB/SPCB through logic ladder.
c)	To ensure 100% fly ash utilization in accordance with MOEF&CC Notification dated 31.12.2018 and Hon'ble NGT order dated 12.02.2020 in the matter of OA No. 117/2014	<ul style="list-style-type: none"> As per the details provided, the unit has utilized 52.02% of total fly ash generated during 2021-22. The ash was mainly consumed in NHAI road projects, ash brick manufacturing, land development, and ash dyke raising. The unit has also taken initiatives for supply of fly ash through BTAP wagons. However, further efforts are required to utilize the remaining 48% of ash that is presently being disposed in the ash dyke. The unit is in process to establish 15 MW solar plant on the old ash dyke area. The installation of panels was in process. The committee asked to submit the time-bound action plan for utilization of 100% fly ash generated at the earliest. 	<ul style="list-style-type: none"> It is submitted that NTPC Rihand is very remotely located from the fly ash consumption belts of Varanasi - Satna - Rewa. Further, abandoned opencast mines are also not available for back filling with the fly ash generated from NTPC Rihand on sustainable basis. Despite the above odds, full efforts are being taken at NTPC Rihand to achieve ash utilization targets. <p>It is submitted that for the period of 01.04.2021 - 30.09.2021 NTPC Rihand has achieved 46.21% ash utilization. Details of efforts made/being made for ash utilization by the NTPC - Rihand is summarised as Annexure - A to this response.</p> <ul style="list-style-type: none"> It is submitted that construction of 20 MW Solar Power Project is in progress in Adhaura area of NTPC Rihand. Site leveling with 300 mm soil cover over the area is completed. Presently, piling work & erection of stand-post for installation of solar panels and civil work for control room is in progress. Supply of material is expected to be completed by Jan'22. Commissioning of Solar plant has tentatively been planned in May'2022.
d)	To ensure continuous operation of AWRS	As per the details provided by the unit, they are continuously operating the AWRS System.	It is submitted that continuous operation of Ash Water Recirculation System (AWRS) is being done to ensure recycling and reuse of decanted ash water


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		<ul style="list-style-type: none"> • During April 2021 – July 2021 a total of 1231630 m³ of ash slurry has been sent to the ash dyke and 10148400 m³ ash water has been recycled through AWRS. 	at Rihand Super Thermal Power Station.
e)	Necessary renovation of the ash dyke needs to be carried out in order to prevent breaching of ash pond and spreading of slurry in to surrounding environment and Rihand Reservoir.	<ul style="list-style-type: none"> • The necessary steps have been taken to trap the seepage from ash pond overflow lagoon. • The committee asked to monitor the locations vigilantly in order to avoid any kind of accident. • The unit has also installed 04 cameras for monitoring purpose. 	<ul style="list-style-type: none"> • Minor seepage observed from ash pond overflow spillway opening wall was immediately arrested with necessary modification of wall as directed by the Committee. • No response is needed. • It is submitted that a dedicated team has been deployed in the ash dyke of NTPC Rihand for keeping round the clock vigil for any observations / abnormality in the ash dyke and ash slurry pipelines. The ash dyke management team regularly visits the dyke for ensuring its stability and maintenance. In addition to this, a cross functional committee is also visiting ash dykes periodically. Third party assessment of ash dykes has also been carried out by IIT – Roorkee during the year 2020 and as per the assessment report, ash dykes of NTPC Rihand are "Technically Sound and Structurally Sustainable". A copy of the certificate issued by Prof. N. K. Samadhiya of IIT – Roorkee in this regard is annexed as Annexure – B to this response. It is also submitted that NTPC Rihand has already awarded the assignment of ash dyke


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			stability study for the year 2021 to the IIT - Hyderabad. Interim report is expected by 31.12.2021.
f)	Control of pollution during coal storage, transportation and handling	<ul style="list-style-type: none"> • The unit receives coal through rail transportation only and covered shed is provided for unloading. • The effective system to trap the dust during unloading of the coal from wagons was not provided in one of the sheds. • It was informed by NTPC representative, the proper system to trap the dust during unloading of the coal from wagons, will be installed by December 2021. 	<ul style="list-style-type: none"> • No response is needed. <ol style="list-style-type: none"> 1. For preventing any kind of dust emission, during the unloading of coal from the railway wagons, following facilities are already in place in the Coal Handling Plant of NTPC-Rihand: <ol style="list-style-type: none"> a. Stage-1: Conveyor galleries dust emission is being prevented by using dust suppression (water spray) lines. b. Stage-2: In order to prevent the dust emission from conveyor galleries and crusher, dust suppression line (Water Spray System) is already provided. c. Stage-3: Dry Fog Dust Suppression System (DFDS) has been provided. d. Coal Prewetting System is already provided for dust suppression during unloading of coal. <p>In addition to the above, following actions have already been initiated for further improvements:</p> <ol style="list-style-type: none"> a. For dust suppression during the unloading of coal from wagon,



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			<p>installation of dust suppression line in Track Hopper 1, 2 and 3 is proposed. Purchase requisitions have already been initiated for supply of pipes and nozzles and the same is at the stage of tendering and award. Above dust suppression system in Track Hoppers is expected to be commissioned tentatively by March' 22.</p> <p>b. Additionally, complete installation of Cold Fog Dust Suppression System (CFDS) is proposed in Stage-I system in Renovation & Modernization package. NIT has been done for the proposal of installation of CFDS in Stage-I and this system is expected to be commissioned tentatively by Dec'22.</p>
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 सोनभद्र (बिहार)/Soneb.

Narayan
 (EMG)
 Nagar
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1.2.2 STATUS OF OTHER IDENTIFIED ISSUES

SL. NO.	ISSUES IDENTIFIED	COMPLIANCE STATUS/ REMARK (AS ON 31.07.2021) - RECORDED BY THE COMMITTEE	RESPONSE OF RIHAND SUPER THERMAL POWER STATION/NTPC RIHAND
a)	Achieving ZLD in ETP & STP.	The unit is recycling the treated wastewater from ETP & STP. They have installed flow meters to measure amount of wastewater treated and recycled.	It is submitted that the recycling and reuse of treated wastewater from Effluent Treatment Plants ['ETP'] in plant is being ensured. Moving Bed Biofilm Reactor ['MBBR'] based Sewage Treatment Plants ['STPs'] have been installed in Township (03 MLD) and Plant (0.5 MLD). Treated domestic effluent from these STPs are 100% recycled and reused for the horticulture purposes.
b)	Installation of FGD for control of gaseous emission	The unit is in process to install FGD system for achieving standards notified for gaseous emissions. The civil / construction work was found in progress during the visit, and it has been informed that FGD installation will be completed by December 2023.	It is submitted that the following is the progress of FGD installation work at NTPC-RIHAND: <ul style="list-style-type: none"> • Chimney shell construction of stage- III started. • Raft construction of Chimney shell stage- II is in progress. • Other civil works of common facilities such as elect control room, crusher house, Gypsum yard, Limestone Silo & truck tippler is in progress. • Mechanical work of absorbers, boost up fans and ducting is in progress. It is submitted that the MoEF&CC has, vide Gazette Notification GSR 243 (E) dtd. 31.03.2021 (Annexure - C to this response), extended the timelines upto 31.12.2024 for compliance with the emission norms by the power plants located in Category 'C' locations as per the notification.


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1.2.3: RECOMMENDATIONS OF THE COMMITTEE

Sl.	RECOMMENDATIONS	RESPONSE OF RIHAND SUPER THERMAL POWER STATION/ NTPC-RIHAND
1.	The unit may be asked to ensure that the CAAQMS is connected to the CPCB / SPCB server at the earliest.	It is submitted that the CAAQMS are already connected to the servers of CPCB/SPCB through logic ladder.
2.	The unit can be asked to submit a time bound action plan for 100% fly ash utilization at the earliest.	<p>It is submitted that NTPC Rihand is very remotely located from the fly ash consumption belts of Varanasi - Satna - Rewa. Further, abandoned opencast mines are also not available for back filling with the fly ash generated from NTPC Rihand on sustainable basis. Despite the above odds, full efforts are being taken at NTPC Rihand to achieve ash utilization targets.</p> <p>It is submitted that for the period of 01.04.2021 - 30.09.2021 NTPC Rihand has achieved 46.21% ash utilization. Details of efforts made/being made for ash utilization by the NTPC - Rihand is summarised as Annexure - A to this response.</p>
3.	The process of installation and commissioning of the FGD system needs to be expedited realization of the revised timeline.	<p>It is submitted that the following is the progress of FGD installation work at NTPC-RIHAND:</p> <ul style="list-style-type: none"> • Chimney shell construction of stage- III started. • Raft construction of Chimney shell stage- II is in progress. • Other civil works of common facilities such as elect control room, crusher house, Gypsum yard, Limestone Silo & truck tippler is in progress. • Mechanical work of absorbers, boost up fans and ducting is in progress. <p>It is submitted that the MoEF&CC has, vide Gazette Notification GSR 243 (E) dtd. 31.03.2021 (Annexure - C to this response), extended the timelines upto 31.12.2024 for compliance with the emission norms by the power plants located in Category 'C' locations as per the notification.</p>


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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 164/2018

IN THE MATTER OF:

ASHWANI KUMAR DUBEY

...APPLICANT

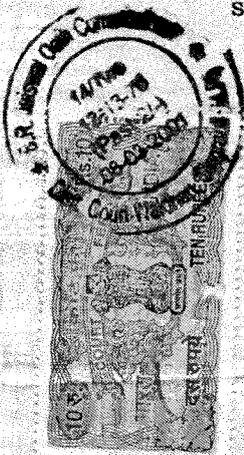
VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

AFFIDAVIT

I, Raghvendra Narayan, S/o Sh. Ram Krishna Roy aged about 43 years, working as Sr. Manager (EMG), presently at NTPC Rihand, Sonebhadra, Uttar Pradesh, presently at Singrauli (M.P.), do hereby solemnly affirm and state as under:



1. That I am the Authorised Signatory of the Respondent No. 11 herein in the abovementioned matter and as such I am well conversant with the facts and circumstances of the case and hence, I am authorised to swear to this affidavit.
2. That I have read and understood the contents of the accompanying response, which has been drafted under my instructions and the same are true and correct to my knowledge and belief.
3. That the Annexure A - C enclosed with the accompanying response is/are true copy of its/their original.

DEPONENT

[Signature]
DEPONENT

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VERIFICATION

Verified at Singrauli, Madhya Pradesh on this 29th day of November, 2021. That the contents of my above affidavit from paras 1 to 3 are true and correct to my knowledge and belief, no part of it is false and nothing material has been concealed therefrom.

[Signature]
DEPONENT

Agreed
Identified by
A. K. Jaiswal
Advocate.

Raghvendra Narayan
[Signature]
Oath Commission
Distt. Court Washan
Nov. 27

BABU RAMANATH
Oath Commission
Distt. Court Washan

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**SUMMARY OF ASH UTILIZATION ACTION PLAN OF NTPC LTD. -
RIHAND SUPER THERMAL POWER STATION**

Ash generation and ash utilization statistics at NTPC Rihand for the last few years are as under..

Year	Ash Generated (MT)	Ash Utilized (MT)	Ash Utilization %
2016 -17	4854028	750825	15.47%
2017 - 18	4345599	1348941	31.04 %
2018 - 19	3515893	1304383	37.10 %
2019 - 20	3901727	1684947	43.18 %
2020 - 21	3921761	2039947	52.02 %
Apr'21 - Sept'21	2054209	949297	46.21 %

FOLLOWING ACTIONS ARE BEING TAKEN AT NTPC RIHAND FOR ENHANCING THE ASH UTILIZATION:

i. NTPC RIHAND HAS INSTALLED 02 NOS. OF SEMI - AUTOMATIC FLY ASH BRICK PLANTS AND 02 NOS. OF FULLY AUTOMATIC ASH BRICK PLANTS:

Presently approx. 30000 fly ash bricks / day are being manufactured at NTPC Rihand and these bricks are fully utilized in plant, townships, ash dykes and CSR works undertaken by NTPC Rihand. All buildings of NTPC Rihand are being constructed using fly ash bricks only.

NTPC Rihand would make a prayer to the Hon'ble Oversight Committee to recommend imposing of ban on manufacturing, transportation and use of clay bricks in Sonebhadra region to promote manufacturing and use of fly ash bricks as per the provisions of Fly Ash Utilisation Notification.

ii. PROCUREMENT OF 03 NOS. OF BTAP RAKES: To promote offtake of dry fly ash, NTPC Rihand has procured 03 BTAP rakes at the cost of Rs. 67 crores for transportation of flyash in bulk quantity by cement industries and other potential users in economical and environment friendly manner. A MoU has been signed with M/s Reliance Cement (RCCPL) on 12.06.2020 for supply of approximately 1.2 Lac MT fly ash per annum through BTAP rakes. First rake of 53 BTAP wagons containing approx. 3000 MT of fly ash has been flagged off on 09.12.2020 to NTPC Dadri from where the fly ash has been supplied to the users. Supply of fly ash through BTAP wagons by NTPC Rihand is the first of its kind initiative in the country. 26 rakes of BTAP wagons containing approx. 2800 MT of fly ash in each of the rake have been transported to the cement plants till Sept'2021.


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- iii. **SUPPLY OF POND ASH TO ROAD CONSTRUCTION PROJECTS:** Following initiatives have been taken for utilization of pond ash of NTPC Rihand in road construction works. The entire cost of ash transportation will be borne by NTPC Rihand for these road projects.
- 03 Nos. of MoUs have been signed with NHAI Varanasi for supply of approx. 06 Lac CuM of pond ash to NH – 56 and NH – 29 bypass road at Varanasi. Lifting of fly ash by NHAI under MoUs have been started from 26.06.2020 and till Sept'21 NHAI has lifted approx. 3.25 Lac MT of pond ash.
 - Work is in progress for supply of approx. another 11 Lac MT of pond ash to NHAI Varanasi.
- iv. **LOW LYING AREA FILLING USING POND ASH:** As per the provisions of Fly Ash Notification of MoEF & CC, NTPC Rihand has proposed for low lying area filling upto the distance of 100 Kms from NTPC Rihand with entire cost of ash filling to be borne by NTPC Rihand. It is submitted that if the District Administration provides the list of wasteland / low lying areas available within 100 kms of NTPC Rihand for its reclamation using pond ash in phased manner, the same may be used as such.
- v. **BACKFILLING OF ABANDONED STONE QUARRIES:** In compliance with the directives of the Oversight Committee, applications dated 11.09.2019, 30.09.2020 and 29.10.2020 have been made to the District Administration, Sonbhadra for allocation of abandoned stone quarries of Dalla area. Follow up meetings were held with District Collector on 20.09.2019, 27.02.2020 and 30.09.2020. The letter of allocation of the abandoned stone quarries for backfilling purpose is awaited. It is submitted that NTPC Rihand is the largest power plant of Uttar Pradesh with higher responsibilities towards society. As a central PSU, it requires more avenues of ash utilization in comparison to other power plants in the region to comply with the directions of Hon'ble NGT. Hence, allocation of at least 02 abandoned stone quarries to the NTPC Rihand for its back filling with pond ash will help NTPC Rihand in reaching its targets.
- vi. **DEVELOPMENT OF ASH PARK AT VARANASI:** To enable clay brick manufacturers of Varanasi region to switch over to ash brick manufacturing, NTPC Rihand has developed an Ash Park at Varanasi from where fly ash is supplied in 40 KG bags to Ash Brick manufacturing units of Varanasi region so that use of fly ash bricks can be promoted in Varanasi. However, no substantial fly ash offtake, by the ash brick manufacturers of Varanasi region, was evidenced due to which the NTPC Rihand is/was forced to close the Ash Park contract.



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INDIAN INSTITUTE OF TECHNOLOGY ROORKEE

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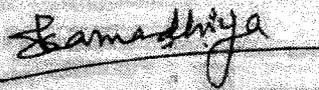
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No. CED/GTE/NKS/3101
Dated January 31, 2020

CERTIFICATE OF STABILITY OF NTPC-RIHAND ASH DYKES

NTPC-Rihand Ash Dykes
Mitihini: Lagoon I and II
Central: Lagoon I and II

The NTPC Rihand ash dykes were visited on 10.01.2020 and subsequently thorough analysis was done with respect to Structural Stability of the Dykes. On the basis of the analysis and Ash Dykes Inspection reports, it is certified that all the ash dykes namely Mitihini: Lagoon I and II and Central: Lagoon I and II of NTPC-RIHAND are "**Technically Sound and Structurally Sustainable**".


(N K Samadhiya)


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सोनभद्र (उ.प्र.)-231221



भारत का राजपत्र
The Gazette of India

सी.जी.-डी.एल.-अ.-01042021-226335
CG-DL-E-01042021-226335

असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)
PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 192]
No. 192]

नई दिल्ली, बृहस्पतिवार, अप्रैल 1, 2021/चैत्र 11, 1943
NEW DELHI, THURSDAY, APRIL 1, 2021/CHAITRA 11, 1943

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय
अधिसूचना

नई दिल्ली, 31 मार्च, 2021

सा.का.नि. 243(अ).—केन्द्रीय सरकार, पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 3, धारा 6 और धारा 25 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, पर्यावरण (संरक्षण) नियम, 1986 का और संशोधन करने के लिए निम्नलिखित नियम बनाती है, अर्थात् :-

- (1) इन नियमों का संक्षिप्त नाम पर्यावरण (संरक्षण) संशोधन नियम, 2021 है।
- (2) ये नियम राजपत्र में प्रकाशन की तारीख को प्रवृत्त होंगे।

2. पर्यावरण (संरक्षण) नियम, 1986 की अनुसूची-1, के क्रम संख्यांक 25 में, "टीपीपी (इकाईयां) इस अधिसूचना के प्रकाशन की तारीख से दो वर्ष के भीतर सीमाओं को पूरा करेंगी", अक्षरों, कोष्ठकों और शब्दों के स्थान पर, निम्नलिखित रखा जाएगा, अर्थात् :-

"(i) पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय, विद्युत मंत्रालय, केन्द्रीय विद्युत प्राधिकरण (सीईए) और केन्द्रीय प्रदूषण नियंत्रण बोर्ड के प्रतिनिधियों से मिलकर बने कार्य बल का गठन केन्द्रीय प्रदूषण नियंत्रण बोर्ड (सीपीसीबी) द्वारा सारणी-1 में यथाविनिर्दिष्ट तीन प्रवर्गों में सारणी-1 के स्तंभ (4) में यथाविनिर्दिष्ट समय सीमा के भीतर उत्सर्जन मानदंडों के अनुरूप होने के लिए उनकी अवस्थिति के आधार पर तापीय विद्युत संयंत्रों के प्रवर्गीकरण हेतु किया जाएगा, अर्थात् :-

सारणी-1

क्र.सं.	प्रवर्ग	अवस्थिति/स्थान	अनुपालन के लिए समय सीमाएं	
			निवृत्त नहीं होने वाली इकाईयां	निवृत्त होने वाली इकाईयां
(1)	(2)	(3)	(4)	(5)
1	प्रवर्ग क	10 लाख से अधिक जनसंख्या वाले राष्ट्रीय राजधानी क्षेत्र या शहरों की 10 किलोमीटर की परिधि के भीतर 1	31 दिसम्बर, 2022 तक	31 दिसम्बर, 2022 तक
2	प्रवर्ग ख	गंभीर रूप से प्रदूषित क्षेत्रों या गैर प्रामि शहरों की 10 किलोमीटर की परिधि के भीतर 2	31 दिसम्बर, 2023 तक	31 दिसम्बर, 2025 तक
3	प्रवर्ग ग	प्रवर्ग क और ख में सम्मिलित से भिन्न	31 दिसम्बर, 2024 तक	31 दिसम्बर, 2025 तक

1 भारत की 2011 की जनगणना के अनुसार।

2 सीपीसीबी द्वारा यथापरिभाषित।

(ii) सारणी-1 के स्तंभ (5) में यथाविनिर्दिष्ट तारीख के पूर्व निवृत्त होने के लिए घोषित तापीय विद्युत संयंत्र से, उस स्थिति में जहां ऐसे संयंत्र उनके निवृत्त होने के आधार पर छूट के लिए सीपीसीबी और सीईए को एक प्रतिज्ञान प्रस्तुत करते हैं, विनिर्दिष्ट मानदंडों को पूर्ण करने की अपेक्षा नहीं की जाएगी।

परन्तु ऐसे संयंत्रों से, उस स्थिति में जहां उनका प्रचालन प्रतिज्ञान में यथाविनिर्दिष्ट तारीख से आगे जारी रहता है, जनित विद्युत के प्रति यूनिट पर 0.20 रुपए की दर से पर्यावरण प्रतिकर उद्धृत किया जाएगा;

(iii) निवृत्त नहीं होने वाले तापीय विद्युत संयंत्र से, सारणी-1 के स्तंभ (4) में यथाविनिर्दिष्ट तारीख के पश्चात्, सारणी-2 में विनिर्दिष्ट दरों के अनुसार पर्यावरण प्रतिकर उद्धृत किया जाएगा, अर्थात् :-

सारणी-2

समय-सीमा से आगे गैर अनुपालन प्रचालन	पर्यावरणीय प्रतिकर (रुपए प्रति यूनिट जनित विद्युत)		
	प्रवर्ग क	प्रवर्ग ख	प्रवर्ग ग
0-180 दिवस	0.10	0.07	0.05
181-365 दिवस	0.15	0.10	0.075
366 दिवस और अधिक	0.20	0.15	0.10"

[फा.सं. क्यू-15017/40/2007-सीपीडब्ल्यू]

नरेश पाल गंगवार, संयुक्त मन्त्रि

टिप्पण: मूल नियम, भारत के राजपत्र, असाधारण, भाग II, खंड 3, उपखंड (i) में अधिसूचना संख्या का.आ. 844(अ), तारीख 19 नवम्बर, 1986 द्वारा प्रकाशित किए गए थे और उनका अंतिम संशोधन अधिसूचना संख्या सा.का.नि. 662(अ), तारीख 19 अक्टूबर, 2020 द्वारा किया गया।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 31st March, 2021

G.S.R. 243(E).—In exercise of the powers conferred by sections 3, 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely:—


 राघुचन्द्र नारायण/Raghuendra Narayan
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 एनपीसी-रिहदमपुर, NTFC, Rihardgarh
 सोनभद्र (Sonebhadra)/Sonebhadra (U.P.), 231223

1. (1) These rules may be called the Environment (Protection) Amendment Rules, 2021.
(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in Schedule – I, in serial number 25 for letters, brackets and words “*TPPs (units) shall meet the limits within two years from date of publication of this notification”, the following shall be substituted, namely: -

“(i) A task force shall be constituted by Central Pollution Control Board (CPCB) comprising of representative from Ministry of Environment and Forest and Climate Change, Ministry of Power, Central Electricity Authority (CEA) and CPCB to categorise thermal power plants in three categories as specified in the Table-I on the basis of their location to comply with the emission norms within the time limit as specified in column (4) of the Table-I, namely: -

Table-I

Sl. No.	Category	Location/area	Timelines for compliance	
			Non retiring units	Retiring units
(1)	(2)	(3)	(4)	(5)
1	Category A	Within 10 km radius of National Capital Region or cities having million plus population ¹ .	Upto 31 st December 2022	Upto 31 st December 2022
2	Category B	Within 10 km radius of Critically Polluted Areas ² or Non-attainment cities ² .	Upto 31 st December 2023	Upto 31 st December 2025
3	Category C	Other than those included in category A and B	Upto 31 st December 2024	Upto 31 st December 2025

¹ As per 2011 census of India.

² As defined by CPCB.

(ii) the thermal power plant declared to retire before the date as specified in column (5) of Table-I shall not be required to meet the specified norms in case such plants submit an undertaking to CPCB and CEA for exemption on ground of retirement of such plant:

Provided that such plants shall be levied environment compensation at the rate of rupees 0.20 per unit electricity generated in case their operation is continued beyond the date as specified in the Undertaking:

(iii) there shall be levied environment compensation on the non-retiring thermal power plant, after the date as specified in column (4) of Table-I, as per the rates specified in the Table-II, namely:-

Table-II

Non-Compliant operation beyond the Timeline	Environmental Compensation (Rs. per unit electricity generated)		
	Category A	Category B	Category C
0-180 days	0.10	0.07	0.05
181-365 days	0.15	0.10	0.075
366 days and beyond	0.20	0.15	0.10.”

[F. No. Q-15017/40/2007-CPW]

NARESH PAL GANGAWAR, Jt. Secy.

Note: The principle rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) vide number S.O. 844(E), dated the 19th November, 1986 and lastly amended vide notification G.S.R. 662(E), dated the 19th October, 2020.


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